

**High Court of Karnataka  
Bengaluru, Dated 29-06-2020**

**CLOSURE NOTIFICATION**

It is hereby notified to the Litigant Public/ Learned Advocates/ Party-in-person/ Officers and Staff of the High Court of Karnataka, Principal Bench, Bengaluru that, the Judicial/Non-Judicial/Administrative functions of the High Court of Karnataka, Principal Bench, Bengaluru is hereby suspended for one day Viz., on June 30<sup>th</sup> 2020 for sanitization of entire High Court Complex, due to unavoidable circumstances.

By the Order of the Hon'ble Chief Justice

Sd/-

(Rajendra Badamikar)

Registrar General